

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Crl.) No. 4162-68/2019 is to be listed before the Ld. Registrar Court.)

WITH

SLP(Crl) No. 4162-4168/2019 (II)

Date : 24-02-2020 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.

Mr. Rohit K. Singh, AOR

For Respondent(s)

Mr. Ansar Ahmad Chaudhary, AOR
Mr. Rohit K. Singh, AOR
Mr. Mirza Kayesh Begg, Adv.
Ms. Anshruta Maheshwari, Adv.
Mr. Praveen Jain, AOR
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) Nos. 4162-4167/2019

Ld. counsel for the petitioner has not taken requisite steps

and also failed to furnish fresh particulars for effecting service upon the Sole Respondent.

SLP(Crl) No. 4168/2019

Ld. counsel for the petitioner has failed to file death certificate in respect of the deceased sole Respondent.

Viewed thus, these matters be processed for listing before the Hon'ble Judge in Chambers for further directions. Await Orders.
List thereafter.

RAJIV KALRA
Registrar

pm